

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.1488/2012**

This the 11<sup>th</sup> day of July, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

P.Prabhakaran Nair  
Under Secretary  
Ministry of Human Resource Development  
Shastri Bhawan, New Delhi. .... Applicant

(By Advocate: Shri Naresh Kaushi with Ms.Joymoti )

**Versus**

1. Union of India  
Through Secretary to Govt.of India,  
Department of Personal and Training,  
Room No.112, North Block,  
New Delhi-110001.
2. Secretary to the Govt. of India  
Ministry of Information & Broadcasting,  
'A' Wing, Shastri Bhawan,  
New Delhi-110001.
3. The Director, CS,  
Department of Personal and Training,  
Room No.209, Lok Nayak Bhawan,  
New Delhi-110003. .... Respondents

**ORDER(ORAL)**

**By Hon'ble Mr.Justice Permod Kohli:**

Shri Naresh Kaushik, learned counsel for the applicant submits that he tried to contact his client but there was no response. He reports no instructions. Accordingly, the petition is dismissed for non-prosecution.

**(K.N. Shrivastava)  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

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